

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 161

Imphal the 12th May, 2023

No. HCM/1/96-BENCH/ : It is hereby informed to learned members of the Bar and litigants that, in view of the order dated 3rd May, 2023 of the Government of Manipur, imposing "Curfew" in several Districts of Manipur which is still in force and in view of the partial withdraw thereof for certain hours, and further taking into consideration the temporary suspension of internet/data services, the Court sitting hours of the High Court and the District Courts including Special Courts, Tribunals, Family Courts etc., will be fixed according to the relaxation of curfew hours as notified by the concerned authority from time to time.

In case of High Court, the court timing will be reflected in the cause-list so published. Further, mandatory requirement of e-filing of cases is also dispensed with for those litigants who are unable to access internet/data services.

By Order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/

Imphal, the 12th May, 2023

Copy to:

1. *The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.*
2. *The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.*
3. *The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.*
4. *The Secretary General, Supreme Court of India.*
5. *The Secretary, Department of Justice, Government of India.*
6. *The Advocate General, Government of Manipur.*
7. *The Chief Secretary, Govt. of Manipur.*
8. *The Director General of Police, Government of Manipur.*
9. *The Commissioner (Law), Government of Manipur.*
10. *The Registrar (Judicial)/(Admn.)/(Vigilance), High Court of Manipur.*

ANNEXURE - A

11. *The Government Advocates, Government of Manipur.*
12. *The Deputy Solicitor General of India, High Court of Manipur.*
13. *All the learned Judicial Officers, Manipur.*
14. *The President, High Court Bar Association, Manipur.*
15. *The President, AMBA, Manipur.*
16. *The Joint Director, Manipur Judicial Academy.*
17. *All the Joint Registrars, High Court of Manipur.*
18. *The Principal Magistrates, all Juvenile Justice Boards.*
19. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
20. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
21. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
22. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
23. *All the Court Masters, High Court of Manipur.*
24. *The Concerned/Guard File.*



12/08/23

**REGISTRAR (JUDL)
HIGH COURT OF MANIPUR**
